

COURT - II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 1 of 2008

Dated: 2nd August, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

Military Engineering Service, Punjab ... Appellant (s)
Versus

Punjab State Electricity Regulatory
Commission ...Respondent (s)

Counsel for the Appellant(s): Mr. Ghanshyam Yadav for
Mr. Suresh Tripathy

Counsel for the Respondent(s): Mr. M.G. Ramachandran) for
M. Anand K Ganesan)R-2
Ms. Sneha Venkataramani)
Mr. Sakesh Kumar for R-1

ORDER

Heard learned Counsel for the parties. They have filed
their written submissions.

Judgment reserved

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

PK